

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 2809/2021 IA 04/2020 in C.P. (IB)/222(MB)2018

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

**NAME OF THE PARTIES:- S Gopalakrishnan IA 04/2020 Ajit Madhukar
Darvatkar**

V/s

**Arch Infra Projects Nirman Pvt Ltd
IN THE MATTER OF
Ajit Madhukar Darvatkar**

V/s

Arch Infra Projects Nirman Pvt Ltd

Section: Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2809/2021, IA 04/2020: -

Present: - Adv.Aman Jhawar for the Applicant/Liquidator in IA/2809/2021 is present through VC. None appeared in I.A. 04/2020.

List this matter on **05.09.2024**.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

NAVNATH

Sd/-

**KISHORE VEMULAPALLI
Member (Judicial)**